

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 149
TO BE ANSWERED ON JULY 29, 2021
CONSTRUCTION OF NEW HOUSES UNDER PMAY-U

NO. 149. SHRI BIDYUT BARAN MAHATO:

SHRI SUBRAT PATHAK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has approved construction of new houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the recent past and if so, the details thereof;**
- (b) the details of the States selected for construction of such houses in the country;**
- (c) the details of the criteria fixed for selection of States for the said purpose;**
- (d) the details of funds sanctioned and released to various such States for the said purpose; and**
- (e) the details of the PMAY-U houses under construction as on date in various States along with the details of funds sanctioned, released and utilized so far for construction of such houses, State/UT-wise and the time by which these houses are likely to be completed?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the Sabha.

**STATEMENT REFERRED TO IN THE LOK SABHA STARRED
QUESTION NO. *149 DUE FOR 29.07.2021 REGARDING
'CONSTRUCTION OF NEW HOUSES UNDER PMAY-U'**

(a) & (b): Yes, Sir. A total of 23,81,293 houses have been sanctioned in 34 States/ Union Territories (UTs) under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the period from 01.04.2020 to 19.07.2021. State/UT-wise details are at Annexure-I.

(c): All the States/UTs having statutory towns as per Census 2011 and towns notified subsequently [including Notified Planning/ Development Areas] are eligible for coverage in the Mission. All States/UTs except UT of Lakshadweep, which does not have a notified urban area, have signed Memorandum of Agreement (MoA) to participate in the mission by agreeing to mandatory conditions.

(d) & (e): Based on the project proposals submitted by the States/ UTs, 112,95,047 houses have been sanctioned across the country. Against the total sanctioned houses, 50,08,573 have been completed and delivered to beneficiaries and remaining are at various stages of construction. The Scheme will be implemented up to 31.03.2022. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period.

State/ UT-wise details of number of houses sanctioned, grounded, completed and amount of Central Assistance approved, released and utilised under the Scheme are at Annexure-II.

Annexure-I referred in reply to LSSQ No. 149 due for 29.07.2021

**State/UT-wise details of houses sanctioned under PMAY-U from
01.04.2020 to 19.07.2021**

SI No.	Name of State/UT	No of Houses Sanctioned (01.04.2020 to 12.07.2021)
1	A&N Island (UT)	574
2	Andhra Pradesh	7,98,171
3	Arunachal Pradesh	167
4	Assam	20,034
5	Bihar	58,639
6	Chandigarh(UT)	945
7	Chhattisgarh	71,193
8	UTofDNH&DD	1,682
9	Delhi(NCR)	6,021
10	Goa	3,088
11	Gujarat	1,88,399
12	Haryana	12,941
13	Himachal Pradesh	4,670
14	J&K(UT)	1,440
15	Jharkhand	51,722
16	Karnataka	99,408
17	Kerala	20,186
18	Madhya Pradesh	90,724
19	Maharashtra	2,32,066
20	Manipur	12,088
21	Meghalaya	636
22	Mizoram	9,974
23	Nagaland	4,183
24	Odisha	54,495
25	Puducherry(UT)	3,375
26	Punjab	14,108
27	Rajasthan	38,100
28	Sikkim	91
29	Tamil Nadu	1,07,659
30	Telangana	49,386
31	Tripura	20,866
32	UttarPradesh	2,64,364
33	Uttarakhand	7,297
34	West Bengal	1,32,601
Total		23,81,293

State/ UT-wise details of number of houses sanctioned, under construction, completed and amount of Central Assistance approved, released and utilised since 25.06.2015 to 19.07.2021 under PMAY-U

SINo.	State	Physical Progress of construction of houses (Nos)			Financial Progress in respect of Central Assistance(₹inCr.)		
		Sanctioned	Under Construction	Constructed	Approved	Released	Utilised
1	A&N Island(UT)	602	4	43	9.21	0.90	0.86
2	Andhra Pradesh	20,37,778	10,43,023	4,62,773	30,930.11	10,104.94	6,785.02
3	Arunachal Pradesh	7,427	4,513	3,412	167.00	148.99	87.43
4	Assam	1,37,744	70,872	29,711	2,086.20	980.20	645.52
5	Bihar	3,63,895	1,22,670	93,713	5,682.52	2,456.31	1,741.87
6	Chandigarh(UT)	1,524	-	6,484	33.81	33.81	33.81
7	Chhattisgarh	2,98,058	72,745	1,40,151	4,597.77	2,526.22	2,125.89
8	UTofDNH&DD	7,792	2,210	5,135	155.03	133.08	128.12
9	Delhi(NCR)	25,250	16,600	49,230	571.06	571.06	571.06
10	Goa	4,074	-	4,016	92.60	92.06	91.72
11	Gujarat	8,23,978	1,61,721	5,82,376	15,444.64	11,270.57	10,768.67
12	Haryana	2,84,541	32,995	44,121	4,636.11	1,171.14	900.99
13	HimachalPradesh	12,564	4,915	5,762	222.88	125.87	115.93
14	J&K(UT)	56,151	32,274	10,654	857.49	323.75	194.74
15	Jharkhand	2,34,483	62,455	1,02,288	3,588.05	2,265.55	1,717.06
16	Karnataka	6,90,786	2,08,102	2,47,459	11,237.56	4,929.47	4,247.13
17	Kerala	1,29,304	22,965	99,837	2,124.02	1,481.53	1,570.92
18	Ladakh(UT)	1,777	558	480	36.67	17.28	0.98
19	Lakshadweep (UT)	-	-	-	-	-	-
20	MadhyaPradesh	8,56,845	3,11,674	4,55,104	13,771.50	9,461.45	8,376.31
21	Maharashtra	13,22,861	2,57,610	4,95,951	21,992.96	10,645.19	9,432.60
22	Manipur	53,535	32,020	5,571	803.47	338.09	237.06
23	Meghalaya	5,329	794	1,668	85.32	37.46	20.21
24	Mizoram	39,867	14,822	4,688	608.18	189.80	109.84
25	Nagaland	34,227	23,991	6,052	539.36	306.88	120.72
26	Odisha	1,77,188	37,144	94,856	2,765.13	1,552.22	1,446.17
27	Puducherry(UT)	14,830	8,831	6,247	235.19	164.25	138.77
28	Punjab	1,08,673	41,967	44,083	1,811.49	1,061.86	883.61
29	Rajasthan	2,14,144	26,385	1,31,148	3,857.05	2,298.02	2,141.02
30	Sikkim	635	296	342	9.79	4.92	2.14
31	Tamil Nadu	7,14,832	1,66,310	4,42,044	11,365.35	7,038.50	7,744.77
32	Telangana	2,24,192	30,477	2,05,106	3,890.52	2,745.85	2,683.48
33	Tripura	92,035	14,234	52,810	1,475.17	1,027.55	846.19
34	UttarPradesh	17,29,421	4,75,633	8,65,295	26,933.75	15,488.64	12,193.33
35	Uttarakhand	44,639	7,815	20,940	842.44	563.41	420.47
36	WestBengal	5,29,094	1,22,400	2,74,051	8,391.48	5,204.50	4,588.92
Total*:		112,95,047	34,31,025	50,08,573	1,82,118.21	97,028.68	83,380.66

*Includes 14,972 beneficiaries for which subsidy ₹267 cr. has been released to Banks and HFCs recently under CLSS.